

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
S.V.C. ESTATES PRIVATE LIMITED

1.	Name of the Corporate Person	S.V.C Estates Private Limited
2.	Date of Incorporation of Corporate Person	28/01/2003
3.	Authority under which Corporate Person is Incorporate/ Registered	Registrar of Companies, Hyderabad
4.	Corporate Identity Number of Corporate Person	U45401TG2003PTC040376
5.	Address of the Registered Office and Principal Officer (if any) of Corporate Person	17-1-376/10/203, S.V. Plaza, Santhosh Nagar, Hyderabad – 59, Telangana.
6.	Liquidation Commencement Date of Corporate Person	15 th February, 2020.
7.	Name, Address, Email, Address, Telephone Number and the Registration Number of the Liquidator	Name: Mr. S. Radha Krishna Address: A-501, Akbar Towers, VSR Enclave, Anandbagh, Malkajgiri, Hyderabad – 500047, Telangana. Email: radhakrishnaacs@rediffmail.com Telephone Number: 9848191979 Registration No: IBBI/IPA-002/IP-N00724/2018-19/12206.
8.	Last Date of submission of Claims	15 th March 2020.

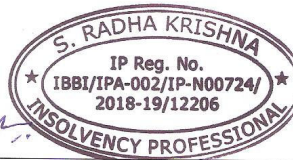
Notice is hereby given that the **S.V.C. ESTATES PRIVATE LIMITED** has commenced voluntary liquidation on **15th February, 2020**.

The stakeholders of **S.V.C. ESTATES PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **15th March, 2020**, to the liquidator at the address mentioned against **Item -7**.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 17.02.2020
Place: Hyderabad

Sd/-
S. Radha Krishna
Reg. No. IBBI/IPA-002/IP-N00724/2018-19/12206
Liquidator
S.V.C ESTATES PRIVATE LIMITED



S. Radha Krishna